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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/209/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1.	ANUPAMA KUMAR for M/s R. Parthasarathy	counsel for R 1 - 6
2.	SANDEEP KUMAR.	for R1 to R6

Anupama Kumar
[Signature]

ORDER

Shri Sandeep Kumar, representing senior counsel for petitioners present. Ms Anupama Kumar, counsel for R1 to R6 present. Both the counsels stated that talks for settlement between the parties are still in progress and sought time for reporting the outcome of the same. Time extended at request. Put up on 09.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)